

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2576**  
TO BE ANSWERED ON 06.03.2020

**RESTRUCTURING OF ICDS**

†2576 . SHRI BASANTA KUMAR PANDA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented under the Integrated Child Development Service (ICDS) along with the total number of beneficiaries under the scheme across the country, State/UT-wise;
- (b) whether the Government has any proposal to strengthen and restructure the ICDS scheme and if so, the details thereof;
- (c) whether the Government has conducted any survey to assess the number of corruption cases in the disbursement of funds under the various ICDS schemes across the country;
- (d) if so, the details thereof, State/UT-wise; and
- (e) the steps taken/being taken by the Government for the effective implementation of ICDS programme to minimize infant-mortality rates across the country?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Anganwadi Services [erstwhile Integrated Child Development Services (ICDS) Scheme] is a unique programme for early childhood care and development. It offers a package of six services, viz. Supplementary Nutrition, Pre-School Non-Formal Education, Nutrition and Health Education, Immunization, Health Check-Up and Referral Services. The beneficiaries under the Scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. The objectives of the scheme are to improve the nutritional and health status of children in the age-group of 6 months-6 years; to lay the foundation for proper psychological, physical and social development of the child; to reduce the incidence of mortality, morbidity, malnutrition and school dropouts; to achieve effective co-ordination of policy and implementation amongst the various departments to promote child development; and to enhance the capability of the mother to look after the normal health and nutritional needs of the child through proper nutrition and health education. These services are delivered through 13.79 lakh operational Anganwadi Centres. At present, there are 795.87 lakh beneficiaries availing these services as on 30.09.2019. State-wise statement of beneficiaries under Anganwadi Services is placed at **Annexure**.

(b) No, sir.

(c) No, sir.

(d) Does not arise.

(e) Anganwadi Services aim to improve the nutritional and health status of children in the age-group of 6 months-6 years, pregnant women & lactating mothers and reduce the incidence of mortality, morbidity and malnutrition. Under the Scheme, a package of six services is provided through a network of 13.79 lakh Anganwadi Centres in the country as on 30.09.2019. The scheme is universal, open to all the covered beneficiaries and is self selecting.

For effective implementation of the Anganwadi Services, a number of reforms have taken place in the recent past i.e. increasing the cost norms for Supplementary Nutrition (SN) given to beneficiaries, improving the availability of water and sanitation facilities at the AWCs, improving the service condition of Anganwadi Workers/Anganwadi Helpers by giving them better opportunities in their career progression and revision of their honorarium, release of funds based on the Annual Programme Implementation Plan (APIP) of the States/UTs, introducing Early Childhood Care & Education (ECCE) policy, Curriculum and Standards for ECCE, age appropriate activity books under ECCE, etc.

The Government has set up POSHAN Abhiyaan which has a number of new components contributing to the improved services delivery under the Anganwadi Services i.e. monitoring of the scheme through Common Application Software (CAS) by providing Smart phones to the Anganwadi Workers & lady Supervisors as job aid, introducing incentive for better performing States, provision of performance based incentives for Anganwadi Workers and Anganwadi Helpers.

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**Annexure to Lok Sabha Unstarred Question No. 2576 for 06.03.2020 asked by Shri Basanta Kumar Panda regarding  
"Restructuring of ICDS"**

**Anganwadi Centres Sanctioned and Operational under Anganwadi Services Scheme Quarter Ending 30 September 2019**

S.No	State/Uts	No. of ICDS Projects		No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition					Beneficiaries of Pre-school Education		
		Sanctioned	Operational	Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (Children 6 mo- 6 years plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Andhra Pradesh	257	257	55607	55607	1409492	747200	2156692	636873	2793565	377298	378464	755762
2	Telangana	149	149	35700	35634	878795	440477	1319272	341212	1660484	294152	293408	587560
3	Arunachal Pradesh	98	98	6225	6225	44381	42739	87120	87120	174240	44381	42739	87120
4	Assam	231	231	62153	62153	957147	1020459	1977606	224169	2201775	511118	509341	1020459
5	Bihar	544	544	115009	105383	3141208	2963208	6104416	1375960	7480376	1777924	1185284	2963208
6	Chhattisgarh	220	220	52474	51414	926760	683602	1610362	383386	1993748	335762	347840	683602
7	Goa	11	11	1262	1262	35001	15360	50361	14601	64962	7631	7729	15360
8	Gujarat	336	336	53029	53029	1535885	1225072	2760957	664164	3425121	580371	569976	1150347
9	Haryana	148	148	25962	25962	563926	238712	802638	257481	1060119	119286	119426	238712
10	Himachal Pradesh	78	78	18925	18925	245765	122721	368486	95743	464229	39084	40033	79117
11	Jammu & Kashmir	141	141	31938	29599	361036	256726	617762	156894	774656	140140	134211	274351
12	Jharkhand	224	224	38432	38432	337360	326326	663686	136599	800285	442895	443232	886127
13	Karnataka	204	204	65911	65911	2141250	1339323	3480573	619672	4100245	707102	705454	1412556
14	Kerala	258	258	33318	33244	429204	368065	797269	237780	1035049	189213	178852	368065
15	Madhya Pradesh	453	453	97135	97135	3235719	2948939	6184658	1407225	7591883	1618173	1619142	3237315
16	Maharashtra	553	553	110486	110219	2519175	2293022	4812197	925791	5737988	1015946	994126	2010072
17	Manipur	43	43	11510	11510	149253	183272	332525	54954	387479	92162	90164	182326
18	Meghalaya	41	41	5896	5896	207245	243315	450560	74829	525389	96195	95278	191473
19	Mizoram	27	27	2244	2244	49123	35001	84124	20922	105046	22538	22545	45083
20	Nagaland	60	60	3980	3980	142072	145271	287343	50953	338296	73030	71222	144252
21	Odisha	338	338	74154	72587	1627011	1369265	2996276	666386	3662662	695120	693518	1388638
22	Punjab	155	155	27314	27291	424036	239237	663273	183167	846440	120269	117243	237512

23	Rajasthan	304	304	62010	61974	1632935	992631	2625566	830313	3455879	501380	490935	992315
24	Sikkim	13	13	1308	1308	9145	8093	17238	4126	21364	4164	3926	8090
25	Tamil Nadu	434	434	54439	54439	1813216	636819	2450035	715622	3165657	565779	548741	1114520
26	Tripura	56	56	10145	9911	147470	152174	299644	61069	360713	86523	83388	169911
27	Uttar Pradesh	897	897	190145	187997	8285267	5150829	13436096	3835154	17271250	2721650	2581307	5302957
28	Uttrakhand	105	105	20067	20067	375884	151623	527507	145027	672534	100902	102074	202976
29	West Bengal	576	576	119481	116382	2851673	2671982	5523655	1212400	6736055	1298763	1282497	2581260
30	A & N Islands	5	5	720	720	7454	3371	10825	3664	14489	1674	1663	3337
31	Chandigarh**	3	3	450	450	21409	27010	48419	6736	55155	14113	12897	27010
32	Delhi*	95	95	10897	10897	304604	118954	423558	113938	537496	58809	60147	118956
33	Dadra & N Haveli	2	2	302	302	8815	11240	20055	6960	27015	5572	5668	11240
34	Daman & Diu	2	2	107	107	2492	1750	4242	3369	7611	874	883	1757
35	Lakshadweep	9	9	107	107	2622	799	3421	1101	4522	417	382	799
36	Puducherry	5	5	855	855	23568	682	24250	9450	33700	347	335	682
<b>All India</b>		<b>7075</b>	<b>7075</b>	<b>1399697</b> <b>[1400000</b> <b>saned. by</b> <b>GOI]</b>	<b>1379158</b>	<b>36847398</b>	<b>27175269</b>	<b>64022667</b>	<b>15564810</b>	<b>79587477</b>	<b>14660757</b>	<b>1383407</b> <b>0</b>	<b>28494827</b>
Based on State/UTs level consolidated report.													
*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-I Dated 16 November 2018.													
** 50 AWCs surrendered by Chandigarh Administration accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018													